

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 539/2024

IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

NDOH:- 16.12.2024

INDEX

S.NO.	PARTICULARS	PG. NO.
1.	Status Report on behalf of Delhi Development Authority in compliance to the Order dated 16.05.2024.	1-5
2.	ANNEXURE 1 NOC Letter dated 23.06.2022 of DDA to Rotary Club	6-8
3.	ANNEXURE 2 Copy of the photographs of the site dated 18.08.2024	9
4.	ANNEXURE 3(colly). Copy of letter dated 31.08.2024, 04.09.2024, 06.09.2024 and lab test reports.	10-15
5.	ANNEXURE-4 Photographs of site work after the cleaning	16-17
6.	Proof of service	18

Executive Engineer
HCD-3 / D.D.A.

Siri Fort Sports Complex
New Delhi-110046

RESPONDENT/DDA

THROUGH COUNSEL,

MANSI BAJAJ ADV.

NIDHI TYAGI, ADV

N-14/B, FIRST FLOOR,

JANGPURA EXTENSION

NEW DELHI 110014

PH: 011-45704488, 9818000003

Mail Id- mansi.bajaj@mblegalassociates.com

DATED: 28.09.2024

PLACE: DELHI

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 539/2024

IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

**STATUS REPORT ON BEHALF OF DELHI DEVELOPMENT
AUTHORITY IN COMPLIANCE TO THE ORDER DATED 16.05.2024.**

IT IS MOST RESPECTFULLY SHOWETH:

1. That this Hon'ble Tribunal heard the above referred matter on 16.05.2024 on the basis of the news report dated 06.04.2024 raising the grievance that, raw sewage water was being pumped into the Satpula lake from a large drain in Khirki near Saket Court in South Delhi. This Hon'ble Tribunal was pleased to issue notice to DDA, DPCC and DM (South) for filing their response.
2. It is submitted here that the work of revival of Satpula Lake was handed over to Rotary International, District 3011 (hereinafter called the "Club") and a NOC was also issued to the Rotary Club of District 3011 with

terms and conditions for the revival of Satpula Lake at the Club's own cost, as per letter No. PC (Pers./Hort./LS)/2021/EE(HQ)DDA/139 dated 23.06.2022 (**copy annexed as ANNEXURE 1**). As per the terms & conditions, STP was also to be constructed and run by them only.

3. That in response to the notice regarding the condition of the Satpula Lake mentioned in the news article and the allegations concerning the discharge of untreated sewage into the lake as well as surface of lake being covered with duckweed and algae, the Rotary Club initiated the action and cleaned the lake on 18.08.2024. Photographs of the same are annexed as **Annexure 2**.

4. That it is important to note here that a letter no.F3(Misc) EE/HCD-3DDA/2024-25/519 dated 31.08.2024 and letter no. F.11(1)2024/CE(HORTI.)DDA/226 dated 04.09.2024 respectively were also written to Rotary Club regarding the maintenance of the Satpula Lake as per the terms and conditions of NOC dated 23.06.2022 by DDA, to which the Rotary Club has replied vide letter dated 06.09.2024 along with Lab Test Reports and apprised that that duckweed and algae were recently removed from the lake but it reoccurred. (Copy of letter dated 31.08.2024 , 04.09.2024 and 06.09.2024 along with test reports are annexed as **ANNEXURE 3 (colly)**).

5. That in compliance to the Order dated 16.05.2024 passed by the Hon'ble Tribunal ,an inspection of the site was also carried out on 02.09.2024 by the DDA officials and following concerns were raised regarding maintenance of Satpula lake and STP functionality:

A. Maintenance Concerns:

1. At the time of inspection of the site done by DDA on 02.09.2024, duckweed and algae were found on the lake's surface. With regard to the same, the Club has informed that duckweed and algae were recently removed from the lake but it reoccurred in the last week of August. Consequently, HCD-3 (Horticulture Civil Division -3) of DDA took prompt action and began cleaning the lake from just next day, which is cleaned now (**photographs of site work are annexed here with as ANNEXURE 4**). It is pertinent to mention here that routine checks will also be conducted to prevent future occurrences.

B. STP Functionality:

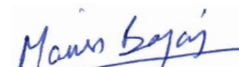
1. That the plant was also inspected on 02.09.2024 and found that the Plant was functional. However, necessary directions have been given to the Rotary Club's site staff for regular maintenance.

C. Future Preventive Measures:

1. It is to be noted here that additional steps are also being taken to ensure comprehensive maintenance of the Satpula Lake water body. This includes more frequent cleaning schedules, regular monitoring, and immediate intervention when issues are identified.
2. That it is important to mention here that the corrective actions are being taken by the DDA to ensure the maintenance of Satpula Lake as well directed concerned for STP functionality.
3. That the present status report may be taken on record.


RESPONDENT DDA
HCD-3 / D.D.A.
Siri Fort Sports Complex
New Delhi-110049

THROUGH COUNSEL,


MANSI BAJAJ ADV.
NIDHI TYAGI, ADV.
MB ASSOCIATES
N-14/B, FIRST FLOOR,
JANGPURA EXTENSION
NEW DELHI 110014

PH: 011-45704488, 9818000003

Mail Id- mansi.bajaj@mblegalassociates.com

²⁸
DATED: 09.2024
PLACE: DELHI

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 539/2024

IN THE MATTER OF:

News item titled "On revamp priority list Satpula Lake being filled up with raw sewage from drain" appearing in The Times of India dated 06.04.2024

AFFIDAVIT

I, BHUP ENDRAKUMAR, S/o. PARMANANDA PRASAD, aged about 41 years working as a EXECUTIVE ENGINEER/HCD-III at Delhi Development Authority, Vikas Sadan, INA, New Delhi, do hereby solemnly affirm and state as under:

- 1. That I am the Respondent/DDA in the above noted case and well conversant with the facts and circumstances of the Present case and as such I am fully competent to swear and affirm the present affidavit.
- 2. That I have read the accompanying Status Report on behalf of Respondent/DDA, which has been drafted under my instructions and have understood the contents thereof.

I Identify
Name Manoj Singh
Address

Bhupendra Kumar
DEPONENT
Executive Engineer
HCD-3 / D.D.A.
Sri Fort Sports Complex
New Delhi-110049

VERIFICATION:

Verified at New Delhi on this 27 day of SEP 2024, that the contents of the above affidavit are true to the best of my knowledge and that nothing material has been concealed therefrom.



ATTESTED
Manju Gupta
OATH COMMISSIONER
NEW DELHI

Bhupendra Kumar
DEPONENT
Executive Engineer
HCD-3 / D.D.A.
Sri Fort Sports Complex
New Delhi-110049

27 SEP 2024

27 SEP 2024

दिल्ली विकास प्राधिकरण
DELHI DEVELOPMENT AUTHORITY
प्रधान आयुक्ताकार्मिक, बागवानी एवं भू-दृश्य
OFFICE OF THE PR. COMMISSIONER (PERS., HORT. & LANDSCAPE)
सी-1/115, विकास सदन, नई दिल्ली- 110023
C-1/115, VIKAS SADAN, INA, NEW DELHI-110023

Email : prncomnr@dda.org.in, pcdda-hort@dda.gov.in Ph.:011- 24633217

No. PC(Pers./Hort./I.S)/2021/EE:(HQ)DDA/139

Dated:-23.06.2022

To

Rtn. Ashok Kantoor,
District Governor (2022-23),
Rotary International District 3011,
A-2/70 Safderjung Enclave,
New Delhi-110029.

Sub:- NOC for revival of Satpula lake.

Kindly refer to your request and discussion with VC, DDA regarding revival of Satpula Lake at your cost.

I am directed to convey the NOC of DDA along with terms & conditions to revive the Satpula Lake at your own cost.


23/06/2022
Executive Engineer (HQ)
DDA

Copy to:-

- i) PS to VC, DDA for kind information.
- ii) Director (Hort.) SE for kind information.
- iii) SE/HCC-2 for kind information.

TERMS & CONDITIONS

1. The ownership and possession of the Lake shall remain with DDA.
2. The proposed project/wastewater treatment plant shall be provided having appropriate capacity as per rejuvenation requirement of the lake in consultation with DDA.
3. The plant shall be commissioned in a time bound manner within a period of 6 months. After commissioning, its operation & maintenance shall be carried out for a period of 3 years. The period can be further extended with the mutual consent.
4. Treated effluent shall be discharged as per the parameters prescribed by Hon'ble NGT for best use after treatment in lakes/water bodies. Monthly testing of treated effluent shall be done from EPA labs and reports be submitted to DDA.
5. Work execution schedule shall be provided to DDA for monitoring the progress.
6. All manpower i/c watch & ward, consumables required for operation, routine, preventive & breakdown maintenance, and testing for outlet parameters shall be provided by the rotary till handing over to DDA.
7. DDA will provide electric connection to the STP for power requirement less than 10 KVA.
8. DDA will facilitate to obtain necessary permission, from DJB/Drain owing agency, if required, to draw the waste water as per requirement of the project.
9. DDA shall take necessary approval/write to the concerned department, if any permission is requires for cleaning of lake bed from bushes or small trees, as per the advice of executing agency.
10. Rotary shall be responsible for any accidents or damage caused due to construction and subsequent operation & maintenance. They shall provide all necessary barricading at the construction site to protect the public from accident and shall be bound to bear the expenses of defense of every suit, action or other proceedings at law that may be brought by any person for injury sustained owing to any neglect and to pay any damages and cost which may be awarded in any such suit, action or proceedings to any such person or which may, with the consent of the contractor, be paid to compensate any claim by any such person
11. No permanent structure shall be erected unless prior permission from DDA and other statutory bodies, if required.

12. Authorized representative of DDA will regularly monitor the work and will offer suggestions, if required.
13. Rotary shall hand over the project plant to the DDA on expiry of said period of commissioning and O&M in fully working condition satisfying the requirement of treated sewage.
14. They shall not make any commercial use of the property for obtaining any profit.
15. A joint committee will be formed to sort out routine matters related to the site. This committee will meet at least once in every quarter and note its minutes for further reference.
16. In case of non-commencement of work within 45 days of issue of NOC, the same shall be revoked with prior notice in writing.
17. The project may be undertaken by any club of Rotary district 3011.

18/02/24



DELHI DEVELOPMENT AUTHORITY
OFFICE OF THE EXECUTIVE ENGINEER
HORTICULTURE CIVIL DIVISION - 3
SIRI FORT SPORTS COMPLEX, NEW DELHI-110049
E-mail : eesd001@gmail.com Cont: 011-26495627

ANNEXURE-3
(copy) 10

No. F3(Misc.)EE/HCD-3/DDA/2024-25/519

Date 31/8/24

To,

The Distt. Governor (2022-23)
Rotary International District 3011
A-2/70 Safderjung Enclave
New Delhi-110029

Sub.: Regarding barricading around Satpula Lake.

In reference of above cited subject it is to stated that an NOC had issued to you on dt. 23.06.2022 to install the STP at your own cost in Satpula park to recharge the water body situated inside park and other works like maintenance, cleaning and barricading also comes under your end according to NOC.

Therefore you are hereby requested to do maintenance, cleaning and barricading or any other important works mentioned in MOU around Satpula lake on urgent basis.

Sd/-
Executive Engineer
HCD-3/DDA

Copy to.

1. CE (Hort.) for kind information.
2. SE/HCC-1 for kind information.

Executive Engineer
HCD-3/DDA



75
आज़ादी का
अमृत महोत्सव

दिल्ली विकास प्राधिकरण
Delhi Development Authority
मुख्य अभियन्ता(उद्यान)

O/o Chief Engineer(Horticulture)
16 वीं मंजिल विकास मिनार आई पी एस्टेट
16th Floor, Vikas Minar, I. P. Estate
नई दिल्ली:- ११०००२ / New Delhi -110002

फोन नंबर: / Phone: 011-23378225

Dated: 04/09/2024

No. F.11(1)2024/CE(Hort.)/DDA/ 226

To,

Rotn. Ashok Kantoor,
District Governor (2022-23),
Rotary International District-3011,
A-2/70, Safdarjung Enclave,
New Delhi-110029

Sub: Performance Notice for poor maintenance of Satpula Lake
Ref: CE (Hort) letter No. F11 (1)2024/CE (Hort.)/DDA/462 dated 20.02.2024

1. Please refer earlier communication of CE(Hort) on functionality of STP at Satpula lake wherein various issues regarding the STP, water body and timelines were forwarded to Rotary International.
2. Your attention is invited to the Newspaper article appearing in The Hindustan Times on 02.09.2024 which highlights the issues pointed out by DPCC during the inspection done in May 2024.
3. A thorough inspection of Satpula Lake for which NOC for revival has been given by DDA to Rotary International was conducted on 02.09.2024 by PC (Hort.)/DDA and undersigned along with other officers.
4. During inspection it was noticed that the regular cleaning and maintenance of the water body is far from satisfaction and water is full of Duckweed/Algae causing the lake looks bleak and unappealing.
5. The tiles laid by you over bridge are very slippery which may cause accident so you directed to remove all tiles and lay rough tiles.
6. These issues have significant impact on our terms and we find this level of maintenance of water body unacceptable.
7. You are therefore requested to make the water body clean within 2 days from the date of issue of this letter otherwise we may be forced to reconsider revoking of NOC granted to Rotary International. Please consider this letter as formal warning and we require immediate and sustained improvement in the condition of waterbody.


Chief Engineer (Hort.)

Copy to:

1. PS to PC (Hort.), DDA for kind information.
2. SE/HCC-1, DDA for information.
3. Director (Hort.)SE, DDA for information.
4. EE/HCD-03, DDA for information and necessary action
5. Guard File

Chief Engineer (Hort.)

Rotary
District 3011



IMAGINE
ROTARY

Rtn. Ashok Kantoor
Bsc., LLB., FCA, DISA (ICAI)
District Governor (2022-2023)
Rotary International District 3011

12

Chief Engineer (Horticulture)
Delhi Development Authority (DDA)
Delhi

Dated 06-09-2024

Subject: Response to Performance Notice Regarding Maintenance of Satpula Lake

Dear Sir,

This is in reference to your Performance Notice regarding the maintenance of Satpula Lake, mentioned in your letter No. 226 dated 4th September 2024. We acknowledge your concerns, especially with respect to recent negative press coverage, which we believe to be factually incorrect and does not account for the significant time and financial investments made by Rotary which is a NGO, without any commercial motives, toward the lake's rejuvenation.

We wish to respectfully reiterate that all previously raised concerns were promptly addressed, and a comprehensive report was submitted. For your convenience, we are attaching a copy of our earlier response for your ready reference.

Regarding the latest concerns highlighted in your letter, please find our detailed response below:

a) Hindustan Times Article (2nd September 2024):

The claims made in this article are factually incorrect and seem to be aimed at discrediting both the DDA and the project team. Only treated water is being used to fill the lake. The article mentions a Delhi Pollution Control Committee (DPCC) inspection in May 2024, stating eutrophic water. Our records and the test results from May 2024, attached for your review, confirm excellent water quality. Furthermore, the carp fish introduced in the lake are thriving, indicating that the oxygen levels are more than adequate.

b) Site Inspection (2nd September 2024):

Although we received short notice for the inspection, our operators at the site explained that during heavy rainfall, polluted inflows from Khirki village, including cow dung runoff, enter the lake from the west side. This raises the nutrient levels and promotes the growth of duckweed—not algae. This came as a surprise due to heavy rains this season.

c) Duckweed/Algae Removal:

As mentioned earlier, heavy rainfall often brings in polluted water from the drainage system, which leads to duckweed bloom. While manual removal of the duckweed can be initiated now, we recommend waiting until the end of September for final removal to avoid repeated blooms from subsequent rains. However, we are prepared to carry out the cleaning as per your preference.

d) Tiles at Overbridge:

The tiles used are matt-finish ceramic tiles, specifically chosen for outdoor use. The slipperiness you observed may have resulted from rainwater, as these tiles perform optimally during dry conditions. The tiles were approved and appreciated by your engineers at the time of installation.

e) Project Progress:

We have successfully achieved most of the project's key objectives, and cleaning the duckweed is a relatively minor task. Nonetheless, we are committed to addressing this issue with priority, though we reiterate our suggestion above regarding the timing of the final cleanup.

We would also like to emphasize that this 735-year-old lake, which had been dry for many years, has been brought back to life through our sustained efforts. While previous attempts by other agencies did not yield results, our NGO has made significant strides in rejuvenating the lake. The current issue, which arose from unforeseen water overflow, can be effectively addressed with your support.

We sincerely appreciate your attention to this matter and look forward to working closely with the DDA to resolve any remaining concerns.

Yours sincerely,


Ashok Kantoor

District Governor 2022-23

Rotary District 3011



SIMA LABS
 Sophisticated Industrial Materials
 Analytic Labs Pvt. Ltd.
 (GOVT. APPROVED TESTING LABORATORIES)

31

Ph: New Delhi - 110064
 Phone : +91-(011) 43854300
 Email : reports@simalab.com
 CIN No : U74800DL1068PTC031785
 Website : www.simalab.net | www.simalab.com

14



TEST REPORT

Party Code : IOLH/003
 Issued to : INTACH (Indian National Trust For Art and Cultural Heritage)
 71, Lodhi Estate, New Delhi-110003 - Delhi

REPORT NO. : SE0806003240
 Customer Ref.No. : NS
 Reference Date : 05/08/2024
 Date of Sampling : NS
 Date of Received : 06/08/2024
 Date of Issue : 14/08/2024
 Start Date of Analysis : 06/08/2024
 Date of Completion : 14/08/2024
 Environmental Condition : 25±2°C, RH 50±15%
 Sample Condition : OK
 Sample Qty. : 1 Ltr.
 SOP/Sampling Plan : NS
 Test Method Deviation : NA
 Sample Collection : Sample Collected By Us

Sample Name : Water Sample (AD Sample-2)

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Water sample was collected by us on 05/08/2024

S.No.	Test Parameters	Units	Results	Method
Chemical Parameter				
1.	pH	NA	7.68	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	20	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	51	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	10	IS:3025 (P-44)
5.	Nitrate	mg/L	6.9	IS:3025 (P-34)

NA - Not Applicable

Note : Customer asked for the above tests only.

— End of Test Report —

Pinky Raj

Pinky Raj
 Reviewed By.

Authorized Signatory

Dhawal Jha

Dhawal Jha
 D.G.M Technical Environment

Remarks: 1. This Test Report is not valid without a photograph.
 2. The Results listed refer only to the above listed sample & applicable parameters. Encroachment of products is customer's responsibility.
 3. Liability of laboratory is limited to the invoice amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
 4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
 5. The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.
 6. The sample(s) of Drugs & Cosmetics will be destroyed after one year. Potentially harmful (Other than Drugs & Cosmetics) will be destroyed after 7 days and non-potentially harmful will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
 7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports.
 8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
 9. Re-testing charges will be applicable in case the results are reproducible.
 10. Dispatchable copy will be issued on chargeable basis.
 11. SIMA Brand No: Sophisticated Industrial Materials Analytic

Indicates details provided by the customer.



SIMA LABS

Sophisticated Industrial Materials Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

32

Ph-II, New Delhi - 110064
Phone : (91)-(011) 43854300
Email : reports@simalab.com
CIN No : U74899DL1088FTC031785
Website : www.simalab.net | www.simalab.com

15



TEST REPORT

Party Code : IVDLH003
*Issued to : INTACH (Indian National Trust For Art and Cultural Heritage)
71, Lodhi Estate, New Delhi-110003 - Delhi

REPORT NO. : SE0808003624/O
*Customer Ref.No. : NS
*Reference Date : 05/08/2024
Date of Sampling : NS
Date of Received : 08/08/2024
Date of Issue : 14/08/2024
Start Date of Analysis : 08/08/2024
Date of Completion : 14/08/2024
Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
*Sample Qty. : 1 Ltr.
SOP/Sampling Plan : NS
Test Method Deviation : NA
Sample Collection : Sample Collected By Us

*Sample Name : Water Sample (ST Lake Sample-1)

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Water sample was collected by us on 08/08/2024

S.No.	Test Parameters	Unit	Results	Method
Chemical Parameter				
1.	pH	NA	7.58	IS:3025 (P-11)
2.	Total Suspended Solids	mg/L	12	IS:3025 (P-17)
3.	Chemical Oxygen Demand	mg/L	48	IS:3025 (P-58)
4.	Biochemical Oxygen Demand (5 days at 27°C)	mg/L	12	IS:3025 (P-44)
5.	Nitrate	mg/L	5.1	IS:3025 (P-34)

NA- Not Applicable

Note :- Customer asked for the above tests only.

— End of Test Report —

Pinky Raj

Pinky Raj

Reviewed By

Authorized Signatory

Divakar Jha

Divakar Jha

D.G.M Technical Environment

Page 1 of 1

VS

- Remarks:
- The Test Report is not valid without a hologram.
 - The Results listed refer only to the above tested sample & applicable parameters. Encouragement of products is neither intended nor implied.
 - Validity of laboratory is limited to the analytical amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
 - Utility of laboratory is limited to the analytical amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
 - The Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
 - The Test Report should not be used wholly or in part in any advertising or promotional material without written permission from SIMA Labs Pvt. Ltd.
 - The sample(s) of Drugs & Cosmetics will be destroyed after one year, perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
 - SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially prepared test reports.
 - SIMA Labs Pvt. Ltd. will ensure an corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
 - Re-heating charges will be applicable in case the results are reproducible.
 - Disposable copy will be issued on chargeable basis.
 - SIMA stands for : Sophisticated Industrial Materials Analysis

*Indicates details provided by the customer







Mansi Bajaj <mansi.bajaj@mblegalassociates.com>

**STATUS REPORT ON BEHALF OF DDA IN CASE NO.
OA/539/2024 ,TITLE NAME- NEWS ITEM TITLED" ON REVAMP
PRIORITY LIST SATPULA LAKE..**

1 message

Mansi Bajaj <mansi.bajaj@mblegalassociates.com>

Sat, Sep 28, 2024 at 12:25
PM

To: msdpcc@nic.in, dcsouth@nic.in

Respected Sir/ Ma'am,
PFA below is the Status Report filed on behalf of DDA as per the direction of Hon'ble
Principle Bench, NGT in the above noted matter. Kindly treat this mail as an advance service
on behalf of DDA.

--

*Mansi Bajaj, Adv.
LL.B., LL.M., PGDM, PGDMLE, PGDIPR, Mediator
MB Associates
N-14B, FF, Jangpura Extension,
New Delhi-110014
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M: 9818000003*



News item titled On revamp priority list Satpula Lake Status Report.pdf

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